

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 13 of 2014

Dated : 12th January, 2015

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of

Powergrid Corporation of India Ltd.	...Appellant(s)
Versus	
Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anushree Bardhan

Counsel for the Respondent(s): Mr. M.S. Ramalingam for R-1
Mr. Pradeep Misra for R-3 to R-5
Mr. R.B. Sharma for R-13

ORDER

Learned Counsel for all the parties have filed their respective written submissions after serving copy on the other side.

Judgment is reserved.

(Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

mk